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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-209/NCLAT/CHN BEN/2026 Dated: 30th Oct 2026

N O T I C E

Ref.: F.No. 012-184/NCLAT/CHN BEN/2026 dated 05/10/2026

Please take notice that the next date of hearing in the following matter of Chennai Bench, notified earlier vide reference cited, is **15.12.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No.1229/2023 For Stay IA No.1230/2023 For Directions IA No. 1231/2023, 198 & 1167/2024	Edelweiss Asset Reconstruction Co Ltd & 2 Ors. Vs Saurabh Kumar Tikmani, Erst. RP of Lanco Amarkantak Power Ltd & 13 Ors	Mr. Allwin Godwin	Mr.Ramakant Rai R1 Mr. Adithya Reddy R2-R9 R12 Mr. Dhananjaya Sud R10 Mr. T Sundar Rajan R11 Mr. Aayush Mitruka R14

By order of Hon'ble Member (Judicial)

Chennai Bench

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